

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
For the attention of the equity shareholders of

G. P. ELECTRONICS LIMITED (“GPEL”)

Registered Office: Peninsula Spenta, Mathuradas Mills Compound,
Senapati Bapat Marg, Lower Parel, Mumbai 400013, India

Cash Offer for acquisition of Equity Shares from shareholders / beneficial owners

This Corrigendum to the Public Announcement is being issued by YES BANK Limited (“YBL”), [hereinafter referred to as the “**Manager to the Offer**”] on behalf of Aarti Management Consultancy Private Limited, Aditi Management Consultancy Private Limited and Anjoss Trading Company Private Limited [hereinafter collectively referred to as the “**Acquirers**”], pursuant to and in compliance with among others, Regulations 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the “**Takeover Regulations**” or the “**Regulations**”).

The shareholders / beneficial owners of G. P. Electronics Limited (“**GPEL**” or “**Target Company**”) are requested to note the following developments / amendments with respect to and in connection with the Public Announcement dated November 28, 2007 (“**PA**”).

Revised Schedule of Activities

Securities and Exchange Board of India (“**SEBI**”) issued comments on the draft Letter of Offer on January 4, 2008 and therefore the dates with respect to various activities as per the disclosure made in the PA have undergone a change.

Letter of Offer cum Form of Acceptance and acknowledgement [which includes Form of Withdrawal] (“**LOF and Acceptance Form**”) and transfer deeds have been despatched to the shareholders / beneficial owners so as to reach them on or before January 18, 2008 and the revised schedule of activities is as follows.

Activities	Original Schedule as per PA	Revised Schedule
Public Announcement	Wednesday - November 28, 2007	Wednesday - November 28, 2007
Specified Date *	Friday – November 30, 2007	Friday – November 30, 2007
Last date for Competitive Bid	Wednesday – December 19, 2007	Wednesday – December 19, 2007
Date by which Letter of Offer to reach the shareholders	Saturday – January 12, 2008	Friday – January 18, 2008
Offer Opening Date	Tuesday – January 22, 2008	Monday – January 28, 2008
Last date for revising the Offer Price / number of shares	Thursday – January 31, 2008	Wednesday – February 6, 2008
Last date for withdrawal by shareholders	Wednesday – February 6, 2008	Tuesday – February 12, 2008
Offer closing Date	Monday – February 11, 2008	Saturday – February 16, 2008
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and / or the share certificate for the rejected shares will be despatched	Tuesday – February 26, 2008	Saturday – March 1, 2008

* Specified Date is only for the purpose of determining the names of the shareholders of GPEL as on such date to whom the LOF and Acceptance Form is sent.

General

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the Offer remain unchanged. For further details, please refer to the LOF and Acceptance Form.

The Acquirers and the directors of the Acquirers accept full responsibility for the information contained in this corrigendum to the PA and also for the obligations of the Acquirers to the extent as required and as laid down in the Takeover Regulations.

The PA and this corrigendum to the PA are also available on SEBI's website at www.sebi.gov.in. Eligible persons to the Offer may also download a copy of the LOF and Acceptance Form which will be available on SEBI's website during the Offer period i.e. from Monday – January 28, 2008 to Saturday – February 16, 2008 and send their acceptances on or before Saturday – February 16, 2008.

For further details, please refer to the LOF and Acceptance Form.

Issued by: Manager to the Offer	Registrar to the Offer
 YES BANK Limited 12th Floor, Discovery of India Building Nehru Centre, Dr. Annie Besant Road Worli, Mumbai 400 018 Tel. No: 91 22 6669 9000 Fax No: 91 22 2497 4158 E-mail: merchantbanking@yesbank.in SEBI Registration No: MB / INM 0000 10874 Contact: Dhanraj Uchil / Mayur Sarma	 Mondkar Computers Pvt Limited 21, Shakil Niwas, Opp: Satya Saibaba Temple Mahakali Caves Road Andheri East, Mumbai 400093 Tel: 022 2825 7641 / 2836 6620 Fax: 022 2820 7207 Email: info@mondkarcomputers.com SEBI Registration No: INR 000000 114 Contact: Ravi Utekar

This corrigendum to the PA is being issued on behalf of the Acquirers (i) Aarti Management Consultancy Private Limited, 2nd Floor, 16, Ali Chambers, Nagindas Master Road, Fort, Mumbai 400 001; (ii) Aditi Management Consultancy Private Limited, 2nd Floor, 16, Ali Chambers, Nagindas Master Road, Fort, Mumbai 400 001 and (iii) Anjoss Trading Company Private Limited, 2nd Floor, 16, Ali Chambers, Nagindas Master Road, Fort, Mumbai 400 001.

Place: Mumbai

Date: January 25, 2008